

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GENSOL ENGINEERING LIMITED (Under CIRP)
Operating in Engineering and Renewable Energy Projects at 15th Floor,
A Block, Westgate Business Bay, S G Road, Jivraj Park, Ahmedabad, Gujarat - 380051
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GENSOL ENGINEERING LIMITED PAN No: AAECG9092M CIN No: L74210GJ2012PLC129176
2.	Address of the registered office	15 th Floor, A Block, Westgate Business Bay S G Road, Jivraj Park, Ahmedabad, Gujarat - 380051
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Delhi NCR and Bangalore, EPC in other location
5.	Installed capacity of main products/ services	Company is into the business of Solar EPC and Leasing of Electrical Vehicles
6.	Quantity and value of main products/ services sold in last financial year	Solar EPC Turnover as on 31/12/2024 – Rs. 762.27Cr. Lease of EV's turnover as on 31/12/2024 – Rs. 294.50Cr.
7.	Number of employees/ workmen/contracted	15~
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	i. List of Creditors can be obtained at: https://ibbi.gov.in/en ii. other details including financial statements can be obtained by sending an email at process email id: cirpgensolengg@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at process email Id: cirpgensolengg@gmail.com
10.	Last date for receipt of expression of interest	30 th September 2025
11.	Date of issue of provisional list of prospective resolution applicants	10 th October 2025
12.	Last date for submission of objections to provisional list	15 th October 2025
13.	Date of issue of final list of prospective resolution applicants	25 th October 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30 th October 2025
15.	Last date for submission of resolution plans	29 th November, 2025

16.	Process email id to submit Expression of Interest	cirpgensolengg@gmail.com
17.	Details of the corporate debtor's registration status as MSME	N.A.

Note: The Company has business activities in 2 verticals i.e. Solar EPC and Lease of Electric Vehicles. The applicant can submit their Expression of Interest vertical-wise or for the whole Company as a Going Concern, viz.,

- A. For The Whole Company as a Going Concern or,
- B. For The EPC Business and/or
- C. For Leasing Business of Electric Vehicles.

The decision of Committee of Creditors ("CoC") shall be final.

1. All EoI's received will be reviewed by the Resolution Professional ("**RP**") as well as the CoC and thereafter further information/documents related to the process will be provided to the shortlisted applicants. The RP/CoC shall have the discretion to change the criteria for the EoI at any point of time.
2. Further details are set out in detailed Invitation of Expression of Interest (EoI), which are to be read together with associated disclaimers and qualifications in EoI.

Sd/-

Mr. Keshav Khaneja

Resolution Professional

IBBI/IPA-002/IP-N01131/2021-2022/13759

C-7, Parth Apartment, Ramdev Nagar Ahmedabad, Gujarat-380015

Correspondence Add: 824, 1st Floor, Sector 14, Gurugram, 122001

AFA Valid upto: 31.12.2025

Date: 16.09.2025

Place: Ahmedabad

In the matter of M/s Gensol Engineering Limited